

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5414
ANSWERED ON:06.09.2011
CLEMENCY PETITION
Ganeshamurthi Shri A.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of clemency petitions received by the Government during the last 10 years; and
- (b) the number of cases in which clemency was granted/rejected, during the said period, case-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): 23 mercy petition cases of 39 death convicts have been received under Article 72 of the Constitution since 2001.
- (b): 15 mercy petition cases of 29 convicts in death row have been disposed off under Article 72 of the Constitution since 2001. Details of these cases is at Annexure.